	Annexure-7														
	Name of the corporate debtor: Prominent Polymers Private Limited; Date of commencement of CIRP: 25.05.2022; List of creditors as on: 17.05.2025														
	List of operational creditors (Government dues)														
S. No	Name of Creditor	Details of Claim Received		Details of claim admitted						Amount of	Amount of any	Amount of	Amount of		
		Date of Receipt	Amount Claimed	Claim	Nature of Claim	Amount covered by security interest	covered by	related	% of voting share in CoC	Contingent Claim	mutual dues, that	claim not admitted		Remarks, if any	
1	lncome Tax Officer, Ward- 20(1), New Delhi	10.10.2024	5294	0	Government Dues	-	-	No	0	0		5294	0	Claim Rejected- Application for initiation of liquidation proceeding of the Corporate Debtor. The application is pending before the Hon'ble NCLT for adjudication	